

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2015**

**Dated: 8<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s. Bhilangana Hydro Power Ltd.**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission  
& Anr.**

**....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Showrya Malhotra

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan for R-1

Ms. Geeta Malhotra for R-2

**ORDER**

At the request of learned counsel for respondent No.2, the matter is adjourned to **24.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

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